

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.106**  
IB-351(ND)/2020

**IN THE MATTER OF:**

M/s. RT Construction Company

....**OPERATIONAL CREDITOR**

**Vs.**

M/s. EIE Engineering India Pvt. Ltd.

.....**CORPORATE DEBTOR**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 30.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant : Mr. Praveen Chaturvedi, Advocate

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.08.2021.

  
**(Madhu Narula)**  
**Court Officer**